

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 1193
ANSWER DATE 13.12.2023

PROPERTY CARDS

1193. SHRI DIGVIJAYA SINGH:
SHRI DHIRAJ PRASAD SAHU:
DR. AMEE YAJNIK:
SMT. RANJEET RANJAN:

Will the Minister of **PANCHAYATI RAJ** be pleased to state:

- (a) the number of people who received property cards through the scheme, State-wise and year-wise;
- (b) the total number of villages surveyed, State-wise;
- (c) the total expenditure under the scheme, year-wise; and
- (d) whether the Government has reviewed the Parliamentary Committee's recommendation to assign ownership of data corroborated through SVAMITVA to a single Government agency, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

- (a) The preparation and distribution of Property Cards on the basis of maps generated under SVAMITVA Scheme by the Survey of India is the responsibility of the respective State Government. As on 6th December 2023, 1.63 crores Property Cards have been prepared by the States. The State-wise and Year-wise data on Property Cards prepared by the States is given at **Annexure-I**.
- (b) As on 6th December 2023, drone flying has been completed in 2,88,942 villages. The State-wise data is given at **Annexure-II**.
- (c) As on 6th December 2023, Rs. 354.52 crores have been released under the SVAMITVA scheme. The year-wise data of funds released is at **Annexure-III**.
- (d) As per the Guidelines/Framework of the SVAMITVA scheme, the State Government shall be responsible for any future updation of rural abadi property data and conducting surveys on

regular basis. The mechanism for future updation of Property data and maps of a State shall be decided by the State Government. The updation of property related data would be done as a part of regular data maintenance of State Revenue Department. It is the responsibility of State Revenue Department officials to update the Property Data.

Annexure-I

Annexure referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 1193 for 13.12.2023 regarding 'Property Cards'.

State-wise and Year-wise data on Property Cards prepared by the States under the SVAMITVA scheme (Cumulative data)

State/UT	Number of Property Cards			
	FY-2020-2021	FY-2021-2022	FY-2022-2023	Till 6th Dec'23
Andaman and Nicobar Islands	0	0	7,409	7,409
Andhra Pradesh	0	0	0	0
Chhattisgarh	0	0	17,556	17,556
Dadra Nagar Haveli Daman Diu	0	0	4,397	4,397
Goa	0	0	6,72,466	6,72,466
Gujarat	0	0	60,360	2,62,000
Haryana	2,39,037	11,85,012	25,15,646	25,15,646
Himachal Pradesh	0	0	1,200	1,200
Jammu and Kashmir	0	3,306	9,100	10,116
Karnataka	10,121	1,90,048	6,91,492	9,37,829
Ladakh	0	23	2,796	2,796
Madhya Pradesh	1,03,353	2,74,353	19,40,353	23,14,204
Maharashtra	23,000	2,35,868	8,16,838	18,66,661
Mizoram	0	0	420	1,155
Odisha	0	316	1,187	1,500
Punjab	0	0	5,347	15,231
Puducherry	0	0	2,801	2,801
Rajasthan	616	616	47,918	1,72,527
Uttar Pradesh	2,94,845	23,06,805	34,18,765	72,81,790
Uttarakhand	67,865	2,63,752	2,78,229	2,78,229
Total	7,38,837	44,60,099	1,04,94,280	1,63,65,513

Annexure-II

Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 1193 for 13.12.2023 regarding 'Property Cards'.

State-wise data on Property Cards prepared by the States under the SVAMITVA scheme

States/UTs	Number of villages in which Drone Flying is completed
Andaman and Nicobar Islands	186
Andhra Pradesh	13,176
Arunachal Pradesh	2,197
Assam	900
Chhattisgarh	13,079
Dadra and Nagar Haveli and Daman and Diu	80
Delhi	31
Goa	410
Gujarat	12,372
Haryana	6,260
Himachal Pradesh	10,735
Jammu and Kashmir	4,053
Jharkhand	240
Karnataka	8,225
Kerala	203
Ladakh	232
Lakshadweep Islands	10
Madhya Pradesh	43,014
Maharashtra	36,819
Manipur	209
Mizoram	215
Odisha	2,435
Puducherry	96
Punjab	8,040
Rajasthan	27,366
Sikkim	1
Tamil Nadu	3
Telangana	5
Tripura	1
Uttar Pradesh	90,908
Uttarakhand	7,441
Total	2,88,942

Annexure-III

Annexure referred to in reply to part (c) of the Rajya Sabha Unstarred Question No. 1193 for 13.12.2023 regarding 'Property Cards'.

Year-wise data on release of funds under the SVAMITVA scheme

Financial Year	Amount released (in Rs.)
2020-21	79.65 crores
2021-22	139.99 crores
2022-23	105.00 crores
2023-24 (as on 06.12.2023)	29.88 crores
Total	354.52 crores

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